

~~S.No. 46 (R)~~

S.No. 46 (R)  
**B.S.P.**

2010-11 415

Dy. No. 522/PPS-II

30.09.11

# BAHUJAN SAMAJ PARTY

*Handwritten signatures and dates: 28/9/11, 30/9/11*

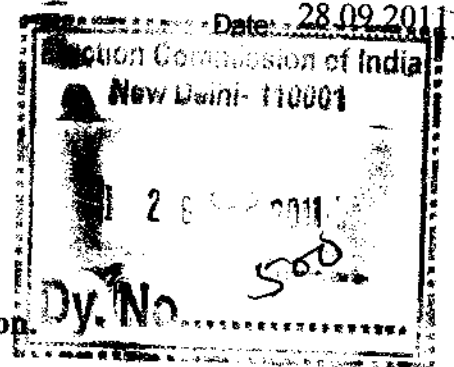


**Central Office:**  
4, Gurudwara Rakab Ganj Road  
New Delhi-110 001  
Ph.: 23357272; Fax: 23357373

Ref.No.

To

The Chief Election Commissioner,  
Election Commission of India,  
Nirvachan Sadan,  
Ashoka Road,  
New Delhi-110001



**Sub : Political parties - Submission of upto date information.**

**Ref : Registration (Letter) No.56/R/56/89/4606/5528-60, Dated 27<sup>th</sup> September, 1989.**

Dear Sir,

Kindly refer to your Letter No. : 56/Misc./2011/PPS-II dt. 14th July, 2011. As desired we are furnishing the following informations -

1. That there is no change in the name of the party. That the Central Office of the party is situated at 4, Gurudwara Rakab Ganj Road, New Delhi-110001 and Central Camp Office at 14, Gurudwara Rakab Ganj Road, New Delhi-110001, is duly acknowledged vide your letter dt. 02.09.2011. Statement showing the names of updated list of office bearers of the party alongwith their phone number has already been furnished vide our letter dtd. 16.08.2011 duly acknowledged from your office. Copies are enclosed herewith.
2. Photo copy of Annual Audited Accounts of the party for the F.Y. 2010-11 duly audited and certified by a Chartered Accountant are enclosed herewith.
3. That the party during the F.Y. 2010-11 has not received any voluntary contribution/donation exceeding Rs. 20000/- from a single person, so as the party is not required to furnish the annual report of contributions received, in Form No. 24A referred to in Rule 85B of the conduct of Election Rules 1961.
4. Copy of the Constitution of the Party in hard copy as well as in soft copy are enclosed herewith.

Trusting the above will be in order.

Thanking you,

Yours faithfully,

Encl: As above

For BAHUJAN SAMAJ PARTY



AMBETH RAJAN  
NATIONAL TREASURER  
BAHUJAN SAMAJ PARTY

*Handwritten signature of Ambeth Rajan*  
**(AMBETH RAJAN)**  
National Treasurer

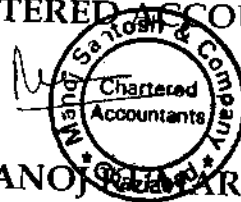
*Handwritten notes: 21/9/11, 27/9/11, MS/MS*



**AUDIT REPORT**

We have audited the Receipt and Payment Account for the Year ended on 31<sup>st</sup> March, 2011 and the Balance Sheet as on that date of M/s BAHUJAN SAMAJ PARTY, Gurudwara Rakabganj Road, New Delhi - 110001 and we hereby certify that the said accounts and the statements have been correctly drawn from the books of account maintained by the above said Political Party and produced before us for our verification and as per the explanation and information given to us.

FOR MANOJ SANTOSH & COMPANY  
CHARTERED ACCOUNTANTS



( MANOJ PULKIT JAIN )

Proprietor

M. No. 075666

Place : Ghaziabad

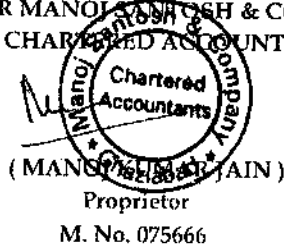
Date : 23.08.2011

**M/s BAHUJAN SAMAJ PARTY**  
**GURUDWARA RAKABGANI ROAD, NEW DELHI - 110001**

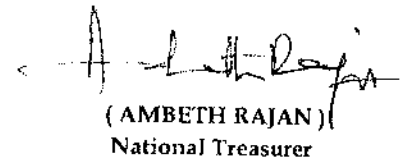
**BALANCE SHEET AS ON 31.03.2011**

LIABILITIES		AMOUNT	ASSETS		AMOUNT
<b>CAPITAL ACCOUNT</b>			Immovable Assets	847,288,456.40	
Opening Balance	3,297,306,721.90		Movable Assets	94,354,404.84	941,642,861.24
Add: Gain on Sale of Assets	8,345,366.00		<b>CASH &amp; BANK BALANCE</b>		
	3,305,652,087.90		Cash at Bank		
Less: Loss on Sale of Assets	8,013,590.00		Bank of India SB A/C	853,233,052.62	
	3,297,638,497.90		Union Bank of India	1,018,053,291.40	
Add: Receipts during the year	998,254,154.00		Cash in Hand		
	4,295,892,651.90		(As per Schedule - A)	1,417,913,422.64	3,289,199,766.66
Less: Expenses during the year	61,806,353.00	4,234,086,298.90	<b>Deposits &amp; Advances</b>		
			(As per Schedule - B)		3,244,669.00
<b>CURRENT LIABILITIES</b>					
TDS Payable		998.00			
<b>TOTAL</b>		<b>4,234,087,296.90</b>	<b>TOTAL</b>		<b>4,234,087,296.90</b>

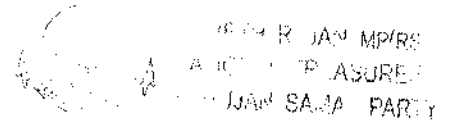
As per separate report, Schedule A & Notes to accounts of even date annexed  
 FOR MANOJ SANTOSH & COMPANY,  
 CHARTERED ACCOUNTANTS

  
 (MANOJ SANTOSH JAIN)  
 Proprietor  
 M. No. 075666

FOR BAHUJAN SAMAJ PARTY

  
 (AMBETH RAJAN)  
 National Treasurer

PLACE : GHAZIABAD  
 DATE : 23.08.2011

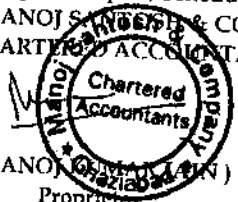
  
 R. JAIN MP/RS  
 A. JAIN MP/RS  
 B. JAIN MP/RS  
 C. JAIN MP/RS  
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 S. JAIN MP/RS  
 T. JAIN MP/RS  
 U. JAIN MP/RS  
 V. JAIN MP/RS  
 W. JAIN MP/RS  
 X. JAIN MP/RS  
 Y. JAIN MP/RS  
 Z. JAIN MP/RS

**M/s BAHUJAN SAMAJ PARTY**  
 GURUDWARA RAKABGANI ROAD, NEW DELHI - 110001

**RECEIPT AND PAYMENT ACCOUNT FOR THE YEAR ENDED 31.03.2011**

RECEIPTS		AMOUNT	PAYMENTS		AMOUNT
<b>OPENING BALANCE</b>					
Cash in Hand	544,339,440.64		9, Mall Avenue/12 Havelock RD (Building)	21,692.00	
Cash at Bank			Purchases of Immovable Assets	19,450,335.00	
Bank of India SB A/C	862,768,115.62		Purchases of Movable Assets	36,582,723.00	
Union Bank of India SB A/C	843,074,680.40	2,250,182,236.66	Deposits & Advances	58,896.00	
Sale of Immovable Assets		156,500,000.00	Audit Fee	19,854.00	
Sale of Movable Assets		2,280,000.00	Bank Charges	597.00	
TDS Payable		998.00	Electricity & Water Exp.	826,110.00	
Bank Interest		61,514,154.00	Misc. Exp.	112,901.00	
Membership		222,940,000.00	Municipal Taxes	1,588,320.00	
Voluntary Contribution		713,800,000.00	Office Maint.	4,980,000.00	
			Organisational Expenses	5,231,440.00	
			Printing & Stationery	1,055,204.00	
			Publicity Expenses	36,701,997.00	
			Rent	885,426.00	
			Salary	420,000.00	
			Short & Excess	1.00	
			Software Expenses	2,400.00	
			TDS Paid (2009-10)	152,141.00	
			Telephone Expenses	120,149.00	
			Tours & Travels	8,934,166.00	
			Vehicle Insurance	775,647.00	
			TDS Paid	97,623.00	
			<b>CLOSING BALANCE</b>		
			Cash in Hand		
			(as per schedule - A)	1,417,913,422.64	
			Cash at Bank		
			Bank of India SB A/C	853,233,052.62	
			Union Bank of India SB A/C	1,018,053,291.40	3,289,199,766.66
<b>TOTAL</b>		<b>3,407,217,388.66</b>	<b>TOTAL</b>		<b>3,407,217,388.66</b>

As per separate report, Schedule A & Notes to accounts of even date annexed  
 FOR MANOJ SANTOSH & COMPANY,  
 CHARTERED ACCOUNTANTS



(MANOJ SANTOSH)  
 Proprietor  
 M. No. 075666

FOR BAHUJAN SAMAJ PARTY

*(Signature)*  
 (AMBETH RAJAN)  
 National Treasurer

PLACE: GHAZIABAD  
 DATE: 23.08.2011

GM. MPT/11  
 TSL/11  
 P/11

419  
MANOJ SANTOSH & COMPANY  
CHARTERED ACCOUNTANTS


C-1, 1st FLOOR  
RDC, RAJ NAGAR  
GHAZIABAD - 201002  
PH. : 2781879

**M/s BAHUJAN SAMAJ PARTY**  
GURUDWARA RAKABGANI ROAD, NEW DELHI - 110001


**SCHEDULE FORMING PART OF BALANCE SHEET AS ON 31.03.2011**

S.No.	PARTICULARS	AMOUNT
<b>Schedule - A Cash in Hand</b>		
1	Cash in Hand	
2	Ambeth Rajan Imprest / Suspense Account	1,413,597,158.64
3	Babu Singh Kushwaha Imprest / Suspense Account	2,201,910.00
		2,114,354.00
	<b>TOTAL</b>	<b>1,417,913,422.64</b>
<b>Schedule - B Deposits &amp; Advances</b>		
1	M/s CBI	
2	M/s N.D.M.C. (Security Deposit-Electricity)	500,000.00
3	M/s Uttar Pradesh Power Corporation Ltd. (Security Deposit)	162,020.00
4	Mr. Ramesh Chandra Singh Kuntia	40,000.00
5	Security Deposit (Dir. of Estate)	2,500,000.00
6	Security Deposit for Rent	19,506.00
7	Security Deposit for Telephone	5,500.00
8	TDS	1,000.00
		16,643.00
	<b>TOTAL</b>	<b>3,244,669.00</b>

As per report of even date annexed  
FOR MANOJ SANTOSH & COMPANY,  
CHARTERED ACCOUNTANTS

  
(MANOJ SANTOSH & COMPANY)  
Proprietor  
M. No. 075666

FOR BAHUJAN SAMAJ PARTY

  
(AMBETH RAJAN)  
National Treasurer

PLACE : GHAZIABAD  
DATE : 23.08.2011

MANOJ SANTOSH & COMPANY  
CHARTERED ACCOUNTANTS  
C-1, 1st FLOOR  
RDC, RAJ NAGAR  
GHAZIABAD - 201002  
PH. : 2781879

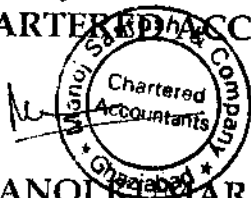
**M/s BAHUJAN SAMAJ PARTY**

4 GURUDWARA RAKABGANJ ROAD, NEW DELHI - 110001

**NOTES TO ACCOUNTS**


1. The value of Immovable Assets and Movable Assets shown in the balance sheet as on 31.03.2011 has been taken on cost basis.
2. The Political Party has certified that it has not received any single Voluntary Contribution in excess of Rs. 20,000/- during the year ended 31.03.2011
3. No depreciation has been charged on Fixed Assets of the Political Party.

**FOR MANOJ SANTOSH & COMPANY  
CHARTERED ACCOUNTANTS**



**(MANOJ KUMAR JAIN)**  
Proprietor  
M. No. 075666

**FOR BAHUJAN SAMAJ PARTY**

  
**(AMBETH RAJAN)**  
National Treasurer

Place : Ghaziabad

Date : 23.08.2011

2. IN MARRS  
6.11  
10.11.11

B.S.P.

**B A H U J A N S A M A J P A R T Y**

**AMBETH RAJAN**  
National Treasurer



**Central Office:**  
4. Gurudwara Rakab Ganj Road  
New Delhi-110 001  
Ph. 23357272; Fax: 23357373

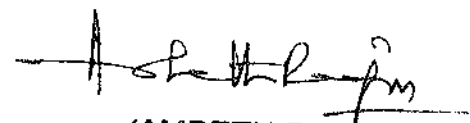
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Date: .....

**TO WHOMSOEVER IT MAY CONCERN**

This is to certify that we have not received any single Voluntary Contribution in excess of Rs. 20,000/- (Rupees Twenty Thousand only) during the Financial Year 2010-2011.

**FOR BAHUJAN SAMAJ PARTY**

  
**(AMBETH RAJAN)**

Place : New Delhi  
Date : 24.08.2011

**National Treasurer**



**AMBETH RAJAN, MP(RS)**  
**NATIONAL TREASURER**  
**BAHUJAN SAMAJ PARTY**